## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 292/(MAH)/2017 M.A. No. 549/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: Bharati Defence & Infrastructure Ltd.

V/s. Mannu Carrier Corporation

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION

SIGNATURE

1. Much Palai Admit 2. Mulhar Zatekie Mu Ariket Nibabelkar alw Bukanya Braunile

1/6 ATB & Poutness for IRP

ORDER

49/2017 in CP No. 292/I&BP/NCLT/MB/MAH/2017

The Counsel for the Applicant as well as the Respondent are present.

Part heard.

At request of the Insolvency Resolution Professional, list this matter on 01.12.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)